

OFFICE OF THE PRINCIPAL DISTRICT JUDGE:KURNOOL

NOTIFICATION NO. 02/2018.

Dis.No. 705 /2018

Dated: 01-02-2018

Sub:	Fast Track Courts – I-Additional Senior Civil Judge’s Court (FTC), <i>Nandyal</i> in the Unit of the District Judge, Kurnool – Notification for temporary appointment to one (1) post of Head Clerk and one (1) post of Stenographer on contract basis in I-Additional Senior Civil Judge’s Court (FTC), Nandyal - Issued - Regarding.
Ref:1.	G.O.Ms.No.38, Law (LA & J-Home Courts-C) Department, dated: 27-03-2001.
2.	Hon’ble High Court’s letter in ROC No.143/2001-RC, dated: 24-03-2001.
3.	Hon’ble High Court’s Circular in ROC No.4335/E1/2000, dated: 30-03-2001.
4.	G.O.Ms.No.148, Law (LA & J-Home Courts-C) Department, dated: 10-12-2002.
5.	G.O.Ms.No.32, Law (LA & J-Home Courts-C) Department, dated: 05-03-2004.
6.	G.O.Ms.No.105, Law (LA & J-Home Courts-C) Department, dated: 21-09-2009.
7.	G.O.Ms.No.3, Finance (SMPC-II) Department, dated: 12-01-2011.
8.	Hon’ble High Court’s letter in ROC.No.1159/E1/2011, dated: 07-09-2011.
9.	Hon’ble High Court’s letter in ROC.No.504/E1/2011, dated: 09-09-2011.
10.	G.O.Ms.No.87, Finance (SMPC-1) Department, dated: 30-03-2013.
11.	G.O.Ms.No.73, Finance (SMPC-1) Department, dated: 29-03-2014.
12.	Hon’ble High Court’s Circular in ROC.No.3977/E1/2003, dated: 04-08-2015.
13.	G.O.Ms.No.769, Home (Courts.A) Department, dated: 07-07-2015.
14.	G.O.Ms.No.254, Home (Courts.A) Department, dated: 16-04-2016.
15.	Circular of the Hon’ble High Court of Judicature at Hyderabad in ROC No.3977/E1/2003, dated: 24-04-2017,
16.	Letter of this Court in Dis.No.5682, dated: 06-09-2017.
17.	Hon’ble High Court’s letter in ROC.No.1685/E1/2016, dated: 11-10-2017.
18.	Notification of this Court in Dis.No. 206, dated:10-01-2018.
19.	Office Note dated: 01-02-2018 and orders passed thereon.

This Court issued a Notification No.02/2018 in the reference 18th cited for temporary appointment to one (1) post of Head Clerk and one (1) post of Stenographer on contract basis in I-Additional Senior Civil Judge’s Court (FTC), Nandyal by giving last for receipt of application is 31-01-2018.

Further this Court extended time upto 05-03-2018 for receiving applications for temporary appointment to one (1) post of Head Clerk and one (1) post of Stenographer on contract basis in I-Additional Senior Civil Judge’s Court (FTC), Nandyal.

Further all the conditions for applying the above said posts in the said Notification issued earlier.

Eligible candidates may apply for the above posts by enclosing their Bio-data with necessary attested copies of Certificates ie., Educational, Technical, Caste etc., to the Principal District Judge, Kurnool before the last date as mentioned above.

Principal District Court,
Kurnool dated: 01-02-2018

PRINCIPAL DISTRICT JUDGE,

1. The Registrar (Administration), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (with a covering letter).
2. The Presiding Officers of all Courts in the District with a direction to affix the Notification with its enclosures on the Notice Board of their respective Courts.
3. All the District Judges in the State of Andhra Pradesh with a request to display on the Notice Board of their Courts and also in the subordinate Courts in the respective Districts.
4. The District Collector, Kurnool – with a request to display on the Notice Board and also to mark the Notification to the concerned authorities in the entire District for publication of the same on the Notice Boards of such authorities for the purpose of wide publicity.
5. The Deputy Director, Social Welfare Department, Kurnool – with a request to display on the Notice Boards of all Educational Institutions and Hostel run and managed under their control for wide publicity.
6. The Executive Director, Schedule Caste Cooperative Society Limited, Kurnool with a request to display on the Notice Boards of all Educational Institutions and Hostels run and managed under their control for wide publicity.
7. The Executive Director, District Backward Classes Service Cooperative Society Limited, Kurnool with a request to display on the Notice Boards of all Educational Institutions and Hostels run and managed under their control for wide publicity.
8. The District Tribal Welfare Officer, Kurnool with a request to display on the Notice Boards of all Educational Institutions and Hostels run and managed under their control for wide publicity.
9. The District Public Relation Officer, Kurnool - with a request to publish the Notification on the Notice Boards attached to his Office as well as Information Centers located at various places in Kurnool District and also with a request to release the Notification as (Press Release) to both Print and Electronic Media.
10. The Station Directors, All India Radio, Kurnool, Kadapa, Anantapur and Chittoor – with a request to broadcast the gist of the Notification.
11. The Chairman and the Secretary Zilla Grandhalaya Samstha, Kurnool – with a request to publish the Notification in the Notice Boards and also to mark the Notification in all the Libraries in Kurnool District for publication of the same on the Notice Boards of such Libraries.
12. All the Bar Associations in Kurnool District – with a request to display the Notification on the Notice Boards of their respective Bar Association.
13. The Chairman, Zilla Parishad, Kurnool – with a request to display the Notification on the Notice Boards of all Educational Institutions and Hostels run and managed under his/her control for wide publicity.
14. The District Educational Officer, Kurnool - with a request to display on the Notice Boards of all Educational Institutions and Hostels run and managed under their control for wide publicity.
15. The District Employment Officer, Kurnool – for necessary action with regard to wide publicity.
16. Notice Board of District Court, Kurnool.

Copy submitted to

The Registrar (Vigilance), Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (with a covering letter) for favour of information.

Note:

This Notification is placed in the Web Site of the Principal District Court, Kurnool.

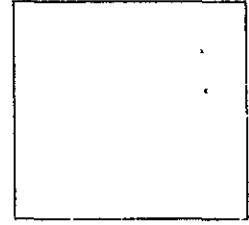
Website address of Kurnool District Judiciary is:

<http://ecourts.gov.in/kurnool>

BIO -DATA

APPLICATION FOR THE POST OF HEAD CLERK / STENOGRAPHER

Ref: Notification No. /2018 of the Office of the Principal District & Sessions Judge, Kurnool.



1.	NAME OF THE APPLICANT (CAPITAL LETTERS)	::	
2.	FATHER'S/HUSBAND'S NAME	::	
3.	PERMANENT ADDRESS	::	
4.	ADDRESS FOR COMMUNICATION (with Cell Number)	::	
5.	SEX (Male/Female)	::	
6.	DATE OF BIRTH	::	
7.	AGE (As on -01-2017) (as per SSC Certificate)	::	
8.	NATIONALITY	::	
9.	RELIGION	::	
10.	CASTE/CATEGORY (OC, BC, SC, ST & PH WITH SUB GROUPS)	::	
11.	EDUCATIONAL QUALIFICATION 1) ACADEMIC 2) TECHNICAL 3) OTHER (IF ANY)	::	
12.	PREVIOUS EXPERIENCE (IF ANY)	::	
13.	DESIGNATION AT THE TIME OF RETIREMENT	::	
14.	PAY AND ALLOWANCES AT THE TIME OF:: RETIRMENT	::	
15.	DATE OF ENTRY INTO SERVICE	::	
16.	DATE OF RETIREMENT (PROOF SHOULD BE ENCLOSED)	::	
17.	DATE OF BIRTH (PROOF SHOULD BE ENCLOSED)	::	
18.	SERVICE PARTICULARS OF RETIRED EMPLOYEES	::	
	Name of the Posts held.	Period of Service	Court in which he/she worked.

I solemnly declare that the above information submitted by me is true to the best of my knowledge. If any information submitted by me is found to be false, action may be taken against me.

Station: